

**GENERAL CIRCULAR No.06/2006**

No5/27/2006-CL-V  
Government of India  
Ministry of Company Affairs,  
5<sup>th</sup> floor, A-Wing, Shastri Bhavan,  
Dr.R.P. Road, New Delhi-110001.  
Dated: 12.6.2006.

To  
The All RDs  
The All ROCs

Sir,

**SUBJECT:- CIRCULATION OF NOTIFICATION**

I am directed to forward herewith a copy of the Companies (Amendment) Act, 2006 ( Act No. 23 of 2006) notified in Gazette of India Extraordinary, Part-II – Section-1 for your information and necessary action.

Please acknowledge the receipt


Encl: As above.

Yours faithfully,

  
( S. P. Kumar )  
Asstt. Director

Copy of the Circular forwarded for information to:-

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3. PS to JS (K)
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18. Director, Commercial Office of CAG of India, 10-B S Zafar Marg, N.D.
19. Standing Conference of Public Enterprises, Scope Complex, 7 LRC, ND
20. Director, Indian Investment Centre, Deptt. of Economic Affairs, Jeevan Vihar, Sansad, Marg, New Delhi.
21. All Chambers of Commerce & Industry (As per Standard Despatch List)
22. Editors, Journals of ICAI, ICWAI, ICSI.
23. Editor, Upabhokta Jagaran, Deptt. of Consumer Affairs and Consumer Distribution System, Krishi Bhavan, New Delhi-110001.
24. Editor, Corporate Counter, C-163, Shastri Nagar, Jodhpur-342003.
25. Editor, Bombay Chartered Accountants Society, Church Gate Mansion, A-Road, Church Gate, Mumbai-400020.
26. Institute of Corporate Director of India, 38-1st Floor, Jaora Compound, Jethwa Chambers, Indore- 452001 (M.P.)
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( S. P. Kumar )  
Asstt. Director